

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-486 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

**NAME OF THE COMPANY: M/s. Zillion Infraprojects Pvt. Ltd. Vs. The
Indure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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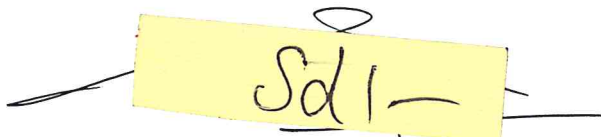
	For the Petitioner (s)	: Mr. Swati Bhushan Sharma and Mr. Naveen Sharma, Advocates		
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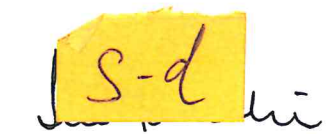
	For the Respondent (s)	: None		
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ORDER

Ld. Counsel for the Applicant wishes to withdraw the present petition as it suffers from certain technical defects. She also prays for liberty to file a fresh one on the same cause of action.

Dismissed as withdrawn. Liberty granted subject to statutory limitations.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)